

**Violation of Company Laws by
Sehgal Papers Limited**

1195. PROF. AJIT KUMAR
MEHTA:

SHRI R. L. P. VERMA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether complaints have been received by Government regarding violation of company laws by Sehgal Papers Limited, Delhi; and

(b) if so, details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes Sir.

(b) Complaints under the Companies Act related to (i) non-receipt of share certificates from the company and (ii) non-return of share certificates after endorsing the amount of calls paid by shareholders. These matters have been taken up with the company and further examination of the case is in progress.

**Approval for installing a Transmitter
in Golden Temple, Amritsar**

1196. SHRI L. S. TUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the S.G.P.C., Amritsar has written for approval for installing a Transmitter in Golden Temple, Amritsar;

(b) if so, what is the latest position;

(c) whether his Ministry is considering the matter sympathetically keeping in view the relay of only Gurbani Programme; and

(d) whether his Ministry has any objection to allowing it particularly when it is clear that its complete control will be in the hands of his Ministry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes Sir.

(b) to (d): It is the established Government policy not to allow private broadcasts in the country in any form, or to set up radio stations exclusively for broadcasting religious programmes. Devotional programmes are regularly broadcast at certain fixed hours from A.I.R. stations all over the country.

Visit of French Colour T.V. Team

1197. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in October, 1980, French Colour T.V. team visited India;

(b) if so, whether they were invited by India or they came on their own;

(c) what was the main purpose of their visit;

(d) whether they have given any report in regard to the pros and cons of the proposed T.V. colour setting up in India; and

(e) if so, the details of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) No, Sir.

(b) to (e). Does not arise.

Capacity of Silchar A.I.R., Station

1198. SHRI SONTOSH MOHAN DEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the present transmission capacity of Silchar A.I.R. Station is too weak to cover the bordering areas of Cachar and Bangladesh territory and areas of North Cachar Hills and Mizoram; and

(b) if so, whether Government propose to increase the transmission capacity of the Silchar AIR Station to cover the said areas?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-
UDBEN M. JOSHI):** (a) and (b). The Radio Station at Silchar is equipped with a medium power medium wave transmitter which provides day time primary grade service to the whole of Cachar district as well as the bordering areas viz. southern parts of North Cachar Hills district in Assam, eastern parts of Jowai in Meghalaya, northern parts of Mizoram and western parts of Manipur. There is no proposal at present to upgrade the power of the transmitter.

**Audition for Artistes for Silchar
A.I.R. Drama Section**

1199. **SHRI SONTOSH MOHAN DEV:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that although the audition for Artistes for Silchar AIR Drama Section (Bengali Drama) was held long before the recruitment of artistes for the said section has not yet been finalised; and

(b) if so, what steps are contemplated by his Ministry to start the Drama Section without further delay?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-
UDBEN M. JOSHI):** (a) Yes, Sir.

(b) The Station Director, Silchar has been instructed in September, 1980 to review the available resources, and undertake production of plays to the extent possible.

Transmitter for Darbhanga Station

1200. **SHRI BHOGENDRA JHA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply given to Starred Question No. 26 answered on 7th January, 1976 and state:

(a) whether it had been stated that steps for increasing the capacity

of the transmitter for Darbhanga Station of the All India Radio would be considered after the availability of resources;

(b) if so, whether in pursuance of the fulfilment of that assurance, capacity of the transmitter is going to be increased to 100 Kws; and

(c) if not, reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-
UDBEN M. JOSHI):** (a) to (c). During the course of supplementaries of the said Lok Sabha Question, it was stated that the power of the Darbhanga transmitter was 10 KW and that when more resources become available, the question of raising the power of the transmitter might be considered. However, due to continued constraint on resources, there is no proposal for raising the power of Darbhanga transmitter for the present.

12 hrs.

RE. ADJOURNED MOTION ETC.

SOME HON. MEMBERS rose—

MP. DEPUTY-SPEAKER: Please take your seats. As we do in the Question Hour, Members may get up one by one. I shall definitely permit each two or three minutes.

श्री जगप्रकाश सिंह (ः रिट्टर) : उपाध्यक्ष महोदय, सारंगपुर जिले में मुंगलूर में वहां की पुलिस ने 5 औरतों को पांच दिन तक बंद रखा और उन के साथ सामूहिक बलात्कार किया गया है। उन के एक बच्चे को पुलिस ने ही अपने बदमाशों से उठवा लिया है और आज तक वापस नहीं किया है। वे औरतें और आदमी यहां पर बोट क्लब पर धरना दिए हुए हैं। बड़ा ही गंभीर मामला है। पुलिस ने ही एक नौजवान को गोली मरवाई और घरों को आग लगवाई है। पेशेवर गुंडों के द्वारा। इतना गंभीर मामला है इस के लिये कृपया कालिग अटेंशन स्वीकार करें।